

plaint regarding misuse of funds and visited D.S. College, Aligarh and S.V. College, Aligarh affiliated to Agra University in this connection. On the basis of reports submitted by the Committee that the accounts of UGC grants are not properly maintained by these Colleges, the Commission has imposed a ban in June 1991 on further payment of UGC grants to them.

So far as Dau Dayal Mahila Mahavidyalaya, Ferozabad affiliated to Agra University is concerned, according to information furnished by UGC, a temporary ban has been imposed in March 1991 on further payment of UGC development grant and the matter referred to Vice-Chancellor, Agra University. The case of Arya Kanya Mahavidyalaya, Hardoi affiliated to Kanpur University has also been referred to the Vice-Chancellor of the University for seeking the facts.

The Commission provides financial assistance to all the eligible Universities and Colleges for their general development on a Plan to Plan basis. The grants sanctioned by the Commission to the D.S. College and S.V. College, Aligarh during the 7th Plan are as follows:

1. D.S. College, Aligarh Rs. 16,14,481
2. S.V. College, Aligarh Rs. 12,15,347

Information regarding grants sanctioned to Dau Dayal Mahila Mahavidyalaya, Ferozabad and Agra Kanya Mahavidyalaya, Hardoi is being compiled and will be placed on the Table of the House.

(e) and (f). According to information furnished by UGC, no such instances have come to the notice of the Commission.

Misuse of Funds

3097. SHRI V. SREENIVASAPRASAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received representations in regard to misuse of funds released by the World Bank and other institutional finance which is meant for checking pollution, etc; and

(b) if so, the details thereof and the action taken/proposed by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Institutional finance to check environmental pollution is being provided under the World Bank aided Industries Pollution Control Project. A major component of this Project includes provision of loans to industries of the setting up and upgradation of pollution treatment systems through, financial institutions, namely the Industrial Development Bank of India (IDBI) and the Industrial Credit and Investment Corporation of India (ICICI). the Project has come into effect from November 6, 1991. No representation has been received so are in this Ministry with regard to misuse of funds under the Project.

(b) Does not arise.

Stray Wagons

3098. SHRIRAJNATH SONKAR SHASTRI: Will the Minister of RAILWAY be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "stray wagons a pre-puja bounty" appearing in the Statesman on September 20, 1991;

(b) if so, the fact thereof and the number of such incidents taken placed in 1991 (till date);

(c) whether any steps have been taken to compensate the concerned party and action taken against the erring officials; and

(d) the measures taken to check such occurrences in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Yes, Sir.

(b) On 16.9.91 in South Tisra colliery siding of Dhanbad Division, a loaded covered wagon containing cylinder oil, kerosene oil drums, some grease, brooms and phenol was found open and some contents stolen by the labourers. Goods worth Rs. 2800 were stolen before police took charge of the wagon. No other similar case has come to notice during 1991 so far.

(c) Since it was departmental material, question of compensation does not arise. Disciplinary action against erring staff has been initiated by Dhanbad Division.

(d) Check of rakes has been tightened before they are moved from yards.

[*Translation*]

Wasteland Development Project in Gujarat

3099. SHRI KASHIRAM RANA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of districts identified under the integrated Wasteland Development Project in Gujarat;

(b) the targets fixed during each of the last three years; and

(c) the names of the districts proposed to be included in the Project next year?

THE MINISTER OF STATE ON THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Projects under the Centrally Sponsored Scheme for Integrated Wastelands Development Projects have been sanctioned for Bhavnagar, Panchmahal, Junagarh, Jamnagar and Surendranagar district of Gujarat in 1990-91 and 1991-92. The project-wise targets are given below:-

1.	Project for Bhavnagar District	1990-91	725 hectares
2.	Project for districts of Panchmahal, Junagarah, Jamnagar and Surendranagar.	1990-91	1700 hectares
3.	Project for Surendranagar district	1991-92	100 hectares

(c) In 1992-93 the projects already sanctioned in these districts are proposed to be expanded.

[*English*]

Marine National Park in Sindudurg, Maharashtra

3100. SHRI SUDHIR SAWANT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) Whether there has been a proposal for setting up of Marine National Park at Malwan in Sindudurg district, Maharashtra;

(b) if so, the details thereof; and

(c) the reasons for delay in executing the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The State